

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:283  
ANSWERED ON:09.08.2012  
EMPLOYMENT BY ONGC  
Joshi Shri Mahesh

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Oil and Natural Gas Corporation (ONGC) has withdrawn the policy of providing employment to people who lose their land due to implementation of various projects;
- (b) if so, the reasons therefor;
- (c) whether the Department of Public Enterprises has suggested to withdraw the policy of providing employment to land losing families because of ONGC project; and
- (d) if so, the reaction of the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. Singh)

(a) to (d): Oil and Natural Gas Corporation Limited(ONGC) is following all Government directives being a Public Sector Undertaking(PSU).

As per the Office Memorandum No.15/13/84-Department of Public Enterprises(C) on 'Land acquisition and rehabilitation aspects' dated 03.02.1986 of Government of India, any undertaking, formal or informal, in regards to offer of employment to one member of every dispossessed family in the project stands withdrawn.